



\$~28-34

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 732/2019 and CM APPL. 517/2020**

ABHIJIT MISHRA

..... Petitioner

versus

RESERVE BANK OF INDIA AND ANR.

..... Respondents

+ **W.P.(C) 4260/2019 and CM APPL. 49740/2019**

ABHIJIT MISHRA

..... Petitioner

versus

RESERVE BANK OF INDIA AND ANR.

..... Respondents

+ **W.P.(C) 5894/2019 and CM APPL. 48166/2019**

ABHIJIT MISHRA

..... Petitioner

versus

RESERVE BANK OF INDIA & ANR

..... Respondents

+ **W.P.(C) 7007/2019**

ABHIJIT MISHRA

..... Petitioner

versus

RESERVE BANK OF INDIA & ORS

..... Respondents

+ **W.P.(C) 6963/2019**

ABHIJIT MISHRA

..... Petitioner

versus

GOVERNMENT OF NCT OF DELHI

..... Respondent

+ **W.P.(C) 6995/2019 and CM APPL. 50055/2019 & 54957/2019**

ABHIJIT MISHRA

..... Petitioner

versus

GOVERNMENT OF NCT OF DELHI & ANR

..... Respondents

+ **W.P.(C) 7971/2019**

ABHIJIT MISHRA

..... Petitioner

versus

REAL ESTATE DEVELOPMENT AUTHORITY
THROUGH THE HONORABLE CHAIRMAN
& ANR

..... Respondents



MEMO OF APPEARANCE:

Mr. Saurabh Singh, Advocate for the petitioner.

Mr. Atul Sharma, Mr. Abhinav Sharma & Mr. Ayush Srivastava, Advocates for respondent No.1/ RBI in W.P.(C.) Nos.732/2019 & 4260/2019

Mr. Ramesh Babu, Ms. Manisha Singh & Ms. Tanya Chowdhary, Advocates for respondent No.1/ RBI in W.P.(C.) Nos.5894/2019 & 7007/2019.

Mr. Siddharth Panda, Advocate for respondent No.1 in W.P.(C.) No.7971/2019.

Ms. Aditi Sinha, Advocate for respondent No.3 in W.P.(C.) No.732/2019.

Mr. Amit K. Mishra, Ms. Samridhi Hota & Mr. Varad Chaudhary, Advocates for respondent No.4/ TransUnion CIBIL in W.P.(C.) No.732/2019.

Mr. Krishna Tangirala, Advocate for respondent No.2 in W.P.(C.) No. 5894/2019.

Mr. Satyakam, ASC with Ms. Pallavi Singh, Advocate for respondents No.1 to 3 in W.P.(C.) No.6995/2019.

Mr. Anuj Jain, Advocate for respondent No.2/ Central Bank of India in W.P.(C.) No.4260/2019.

Mr. Yeeshu Jain, Ms. Jyoti Tyagi & Ms. Manisha, Advocates for respondent in W.P.(C.) No. 6963/2019.

Ms. Monika Arora, CGSC with Mr. Subhrodeep Saha & Mr. Yash Tyagi, Advocates for respondent/ UOI in W.P.(C.) No. 6963/2019.

Dr. S.S. Hooda, Mr. Aayushman Aeron, Mr. Ashish Mishra & Mr. Ashutosh Kumar, Advocates for respondent No.4/ CAG in W.P.(C.) No. 6995/2019.

CORAM:

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE SANJEEV NARULA

ORDER

18.07.2023

%

Learned counsel for respondent No.2 in W.P.(C.) No.4260/2019 prays for liberty to file a copy of the judgment delivered by Hon'ble Supreme



Court which has a bearing on the present case. He is permitted to do so.

Mr. Saurabh Singh, learned counsel appearing on behalf of the petitioner states that the petitioner – who is an Advocate, is not able to appear today due to some personal difficulty. He prays for an adjournment.

Accordingly, the cases are adjourned to 16.10.2023.

SATISH CHANDRA SHARMA, CJ

SANJEEV NARULA, J

JULY 18, 2023

B.S. Rohella